

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Special Leave to Appeal (C) No(s). 30779/2014

DARSHAN DEVI & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH DEPARTMENT
OF URBAN DEVELOPMENT SECRETARY & ORS.

Respondent(s)

(I.A. FOR IMPLEADMENT TO BE LISTED BEFORE CHAMBER JUDGE IN S.L.P.
{C}NO. 30779 OF 2014

RETURABLE NOTICE ON I.A. FOR IMPLEADMENT
IA No. 53224/2018 - EXEMPTION FROM FILING O.T.
IA No. 53222/2018 - INTERVENTION/IMPLEADMENT)

Date : 16-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBERS]

For Petitioner(s)

Mr. Ajay Kumar Srivastava, AOR
Mr. Dharendra Kumar, Adv.

For Respondent(s)

Mr. Kamlendra Mishra, AOR
Mr. Yash Pal Dhingra, AOR
Ms. Mridula Ray Bharadwaj, AOR
Mr. Vikrant Singh Bais, AOR
Mr. Rajeev Dubey, Adv.
Mr. Ashiwan Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for impleadment is hereby allowed as the same is not opposed by the learned counsel appearing for the petitioner as well as the respondent.

(VARSHA MENDIRATTA)
SR.PERSONAL ASSISTANT

(H.S. PARASHER)
ASSISTANT REGISTRAR

